

Corrigendum

Vide Memo No.HCM II/195/2014/3128 dated Shillong, the 17th Oct, 2014, the date and time may be read as **1st November, 2014 at 10:00 a.m.** instead of **29th October, 2014 at 5:00 p.m.**

REGISTRAR GENERAL
HIGH COURT OF MEGHALAYA

Memo No.HCM.II/195/2014/ 3117

Dated Shillong, the October, 2014

Copy to:-

1. The District & Sessions Judge, Shillong.
2. The Editor, Mawphor, Mawkhar Main Road, Shillong.
3. The Editor, Shillong Times, Rilbong, Shillong.

REGISTRAR GENERAL
HIGH COURT OF MEGHALAYA